HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Notification

No.1781 of 2025/RG/LP

Dated:26.05.2025

It is notified for the information of all concerned that Hon'ble the Chief Justice, High Court of J&K and Ladakh, has been pleased to convene a Full Court Reference on 29th May 2025 (Thursday) at 3:00 PM to condole the sad demise of the following Advocates:

- 1. Shri Ashok Vijay Gupta (A.V. Gupta), Senior Advocate (Date of death 11.03.2025)
- 2. Shri Prem Saroop Dutta (P. S. Dutta), Senior Advocate (Date of death 16.05.2025)
- 3. Shri Ramesh Chander Arora, Advocate (Date of death 04.05.2025)
- 4. Shri Vinod Kumar Bakshi, Advocate (Date of death 04.01.2024)

In terms of the High Court Notification No.49/LP dated 16.10.2020, regarding the guidelines for holding the Full Court reference, the Full Court reference will be held at 3:00 PM.

In view of the different timing in Jammu and Srinagar Wing of the High Court, the Court will rise at 2:45 PM in Srinagar Wing, whereas, in Jammu Wing, the Court time would be over by then. The Srinagar Wing of the Court will be adjourned for the rest of the day. The Full Court reference will be held in the Court Room of Hon'ble the Chief Justice at Jammu Wing of the High Court.

It is further notified that the Learned Members of the Bar of Srinagar Wing may join the reference proceedings virtually from Srinagar Wing of the High Court.

By Order.

(M.K. Sharma) Registrar General(Officiating)

No: 28922-52/RG/LP

Dated: 26.05.2025

Copy to the:-

- 1. Advocate General, UT of J&K, Jammu for information.
- 2. Deputy Solicitor General of India, UT of J&K, Jammu/Kashmir for information.
- 3. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
- 4. Secretary to Hon'ble Mr/Mrs. Justice

......for information of their Lordships.

- 5. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
- 6. Registrar Judicial, High Court of J&K, Jammu/Srinagar for information and with the request to make all necessary arrangements.
- 7. Pr. District and Sessions Judge, Jammu for information.
- 8. Director Information, Jammu for information and necessary action.
- 9. CPC e-Courts High Court of J&K and Ladakh, Jammu for information and for uploading the same on the official website.
- 10. President High Court Bar Association, Jammu/ Srinagar for information
- 11. Joint Registrar (Judl./Protocol) High Court of J&K and Ladakh, Jammu/Srinagar for information and necessary action.

12.	Mr./Mrs.
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Registrar General(Officiating)